



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/May/202324/5

DATED: 23/05/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/May/202324/5 dated 23/05/2023 of Norms Committee - V for the year 2023-24 was held on 23/05/2023 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department |
|-------|--|------------------|
| 1 | Sanjay Kumar,Sr. Secretariate Assistant(SSA) | DGFT(HQ) |
| 2 | RAJ KAMAL,Deputy Director | DGFT(HQ) |
| 3 | Shaish Kumar, Technical Consultant | DGFT |
| 4 | Kuldeep Singh | Ministry of MSME |
| 5 | JD GIRI,Technical Consultant | Nominee, AEPC |
| 6 | Dr. R. A. Ial,Technical Consultant | DGFT |

| | | |
|---|--------------------------------|------|
| 7 | Nand Lal, Technical Consultant | DGFT |
|---|--------------------------------|------|

Case Details and Decision(s):

| | |
|-------------------------|--|
| Case No. | 1 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000442AM24 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|--------|--|------------------|
| Boys Jacket With Hood (Style No.302026) | 18860 | 100% Polyester PU Coated Dyed Woven Fabric | 23952.2 |
| Made of 1.27 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 And 0.35 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 | (NOS.) | GSM 140 | (SQM) |
| | | 100% Polyester PU Coated Dyed Woven Fabric | 6601 |
| | | GSM 140 | (SQM) |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------|----------------------------|
| Case No. | 2 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |

| | |
|-------------------------|--|
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000444AM24 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|----------------|--|------------------|
| Boys Jacket (Style No.232J1196) Made of 90% Polyester 10% Elastane Dyed Knitted Fabric GSM 395 | 1730 (NOS.) | 90% Polyester 10% Elastane Dyed Knitted Fabric GSM 395 | 3027.5 (SQM) |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|---------------------------|--|
| Case No. | 3 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000445AM24 |
| RA File Number | NA |
| Licence No and Date | NA |
| Norms Committee Decision: | |

M/s. Shahi Exports Private Limited vide their application dated 27.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|--|----------------|---|------------------|
| Mens Shirt (Full Sleeve) (Style No.13301869) Made of 28% Hemp 28% Cotton 24% Recycled Polyester 20% Polyester Yarn Dyed Woven Fabric GSM 246 | 4605 (NOS.) | 28% Hemp 28% Cotton 24% Recycled Polyester 20% Polyester Yarn Dyed Woven Fabric GSM 246 | 14505.75 (SQM) |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 4 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000523AM24 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|--------|--|------------------|
| Girls Jacket With Hood | 3820 | 100% Polyester PU Coated Dyed Woven Fabric | 3629 |
| (Style No.302026) Made of 0.95 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 And 0.24 SQM of 100% Polyester PU Coated Dyed Woven Fabric GSM 140 | (NOS.) | GSM 140 | (SQM) |
| | | 100% Polyester PU Coated Dyed Woven Fabric | 916.8 |
| | | GSM 140 | (SQM) |
| <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | |

| | | | |
|--|--|--|--|
| Case No. | 5 / NC/5/MEET/May/202324/5 | | |
| Case Status | Case Approved | | |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED | | |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 | | |
| HQ File Number | HQRNORM APPLY 00000524AM24 | | |
| RA File Number | NA | | |
| Licence No and Date | NA | | |
| Norms Committee Decision: | | | |
| <p>M/s. Shahi Exports Private Limited vide their application dated 02.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| </ | | | |

| | | | Recommended |
|---|----------------|---|--------------------|
| Ladies Jacket (Style No.105492) Made of 100% Cotton Denim Woven Fabric GSM 296 | 1935 (NOS.) | 100% Cotton Denim Woven Fabric GSM 296 (98060000 PAKISTAN ORIGIN) | 4527.9 (SQM) |
| <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | |

| | |
|-------------------------|--|
| Case No. | 6 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000587AM24 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 04.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|--|----------------|---|-----------------------------|
| Girls Trouser (Style No.730779) Made of 73% Cotton 25% Polyester 2% Spandex/Elastane Denim Woven Fabric GSM 339 | 6925 (NOS.) | 73% Cotton 25% Polyester 2% Spandex/Elastane Denim Woven Fabric GSM 339 (98060000 PAKISTAN ORIGIN) | 8656.250 (SQM) |

| | | | |
|---|--|--|--|
| | | | |
| <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | |

| | |
|-------------------------|--|
| Case No. | 7 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000611AM24 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 06.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|-----------------|--|------------------|
| Boys Trouser (Style No.543034) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387 | 31375 (NOS.) | 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387 | 51455 (SQM) |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be

physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 8 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000612AM24 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 06.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|---|-----------------|--|------------------|
| Girls Trouser (Style No. 730873) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387 | 29720 (NOS.) | 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387 | 43094 (SQM) |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 9 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | SHAHI EXPORTS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000704AM24 |
| RA File Number | NA |
| Licence No and Date | NA |

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 09.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|--|----------------|--|------------------|
| Gents Jacket (Style NO.103825) Made of 100% Cotton Dyed Woven Fabric GSM 407 | 2740 (NOS.) | 100% Cotton Dyed Woven Fabric GSM 407 | 8768 (SQM) |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|-------------------------|--|
| Case No. | 10 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | GOKALDAS EXPORTS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |

| HQ File Number | HQRNORM APPLY 00000854AM24 | | | | | | | | | | | | |
|---|----------------------------|--|------------------|------------------------|------------------|---|-------------|--|-------------|-------------------|--|--|--|
| RA File Number | NA | | | | | | | | | | | | |
| Licence No and Date | NA | | | | | | | | | | | | |
| Norms Committee Decision: | | | | | | | | | | | | | |
| <p>M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 15.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> | | | | | | | | | | | | | |
| <table><tr><th>Details of Export List</th><th>Qty.</th><th>Details of import item</th><th>Qty. Recommended</th></tr><tr><td>Girls Outerwear, Made Of 47pct Wool, 36 Pct Polyester, 7pct Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430</td><td>5000 (NOS.)</td><td>47pct Wool, 36 Pct Polyester, 7pct Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430</td><td>10891 (SQM)</td></tr><tr><td colspan="4">STYLE No : D15146</td></tr></table> | | Details of Export List | Qty. | Details of import item | Qty. Recommended | Girls Outerwear, Made Of 47pct Wool, 36 Pct Polyester, 7pct Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430 | 5000 (NOS.) | 47pct Wool, 36 Pct Polyester, 7pct Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430 | 10891 (SQM) | STYLE No : D15146 | | | |
| Details of Export List | Qty. | Details of import item | Qty. Recommended | | | | | | | | | | |
| Girls Outerwear, Made Of 47pct Wool, 36 Pct Polyester, 7pct Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430 | 5000 (NOS.) | 47pct Wool, 36 Pct Polyester, 7pct Cotton, 5pct Silk, 5pct Other Fiber Fabric, GSM 430 | 10891 (SQM) | | | | | | | | | | |
| STYLE No : D15146 | | | | | | | | | | | | | |
| <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> | | | | | | | | | | | | | |
| <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> | | | | | | | | | | | | | |

| | |
|---|--|
| Case No. | 11 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | GOKALDAS EXPORTS LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000855AM24 |
| RA File Number | NA |
| Licence No and Date | NA |
| <p>Norms Committee Decision:</p> <p>M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 15.05.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other</p> | |

relevant paper and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

| Details of Export List | Qty. | Details of import item | Qty. Recommended |
|--|--------------|--|--|
| Leather Puffer Sleeve Less Vest Jacket (Women) Made Of Faux Leather, Face 100pct Polyurethane, Back 100pct Viscose Fabric, STYLE No : 344J2607 | 75000 (NOS.) | Faux leather, Face: 100PCT Polyurethane, Back: 100 PCT Viscose woven fabric, width 55 inches, GSM 355 100PCT Polyester 290T Tafetta Lining Fabric, Width 58 Inches, GSM 63 100PCT Polyester 210T Tafetta Lining Fabric, Width 58 Inches GSM 45 100PCT Polyester Fleece Knitted Fabric, 57 Inches, GSM 147 | 154936 (SQM) 78724 (SQM) 218218 (SQM) 24432 (SQM) |

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | |
|---------------------------|--|
| Case No. | 12 / NC/5/MEET/May/202324/5 |
| Case Status | Case Deferred |
| Party Name | PRIME STAR FASHIONS |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | 018405000286AM20 |
| RA File Number | 322404000058 AM20 |
| Licence No and Date | 3210079141/10/10/2019 |
| Norms Committee Decision: | |

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. CAD/Lay-Marker mentioning import/export serial no
2. Coloured Image with marking of each input.
3. Measurement chart.
4. Requirement of export wise import item in Sq. Mtr/Pc.

The case stands deferred for re-listing.

| | |
|-------------------------|--|
| Case No. | 13 / NC/5/MEET/May/202324/5 |
| Case Status | Case Approved |
| Party Name | FRONTIER PROTECTIVEWEAR PRIVATE LIMITED |
| Meeting Number and Date | NC/ 5/ MEET/ May/ 202324/ 5 and 23/05/2023 |
| HQ File Number | HQRNORM APPLY 00000850AM23 |
| RA File Number | 02AX04000075 AM23 |
| Licence No and Date | 0211002415/18/05/2022 |

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

| S. No | Details of Export List | Qty | S.No | Details of import item | Qty Recommended |
|-------|--|----------------|------|---|------------------|
| 1 | JACKET GENEVE M, BLACK APPEAR 4004 | 1075 (NOS.) | 1 | 300D polyester oxford with white film 5000/5000, 210 GSM (+ / - 10%) BLACK, 58" | 3.09 Sq. Mtr/Pc |
| | | | 2 | 100% polyester, 210T BLACK 58 GSM (+ / - 10%) 58" | 2.5 Sq. Mtr/Pc |
| | | | 3 | 320D Nylon Taslan (Grey) 130 GSM (+ / - 10%) 58" | 0.095 Sq. Mtr/Pc |
| | | | 4 | 100% polyester knit (Spandex) 178 GSM (+ / - 10%) Black 60" | 0.167 Sq. Mtr/Pc |
| | | | 5 | Button | Net to Net |

| | | | | |
|---|---|----|---|------------------|
| | | | 15mm Spring Snap | |
| | | 6 | Nylon tape | 0.3 Mtr/Pc |
| | | | 20mm Black with reflective in weave in centre | |
| | | 7 | Plastic Adjuster 1 | Net to Net |
| | | | Black | |
| | | 8 | Plastic Ring | Net to Net |
| | | | Black | |
| | | 9 | Plastic Stopper | Net to Net |
| | | | Black | |
| | | 10 | Rebet | Net to Net |
| | | | Black 10mm | |
| | | 11 | Puller | Net to Net |
| | | | Rubber with logo | |
| | | 12 | Label | Net to Net |
| | | | PVC with LOGO | |
| 2 | JACKET GENEVE M, NAVY 433 (NOS.) APPEAR 4004 | 13 | 300D polyester oxford with white film 5000/5000, 210 GSM, (+/- 10%) NAVY,58" | 3.087 Sq. Mtr/Pc |
| | | 14 | 100% polyester, 210T | 2.5 Sq. Mtr/Pc |
| | | | 58 GSM (+/- 10%) ,58"NAVY | |
| | | 15 | 320D Nylon Taslan (Grey) | 0.095 Sq. Mtr/Pc |
| | | | 130 GSM (+/- 10%) 58" | |
| | | 16 | 100% polyester knit (Spandex) | 0.167 Sq. Mtr/Pc |
| | | | 178 GSM (+/- 10%)Black, 60" | |

| | | | | | |
|---|---------------------------------------|------------|----|---|------------------|
| | | | 31 | Button 15mm Spring Snap | Net to Net |
| | | | 32 | Nylon tape 20mm Black with reflective in weave in centre | 0.3 Mtr/Pc |
| | | | 33 | Plastic Adjuster 1 Black | Net to Net |
| | | | 35 | Plastic Ring Black | Net to Net |
| | | | 36 | Plastic Stopper Black | Net to Net |
| | | | 37 | Rebet Black 10 mm | Net to Net |
| | | | 38 | Puller Rubber with logo | Net to Net |
| | | | 39 | Flag label PVC transparent | Net to Net |
| 3 | JACKET AUSTIN M BLACK, APPEAR 4102 | 960 (NOS.) | 17 | MH296: 100% polyester 600Dx600D/72T, P/D+W/R+PU3K (B/W) milky, 233 gsm (+/- 10%),BLACK | 2.32 Sq. Mtr/Pc |
| | | | 18 | MH296: 100% polyester 600Dx600D/72T, /D+W/R +PU3K (B/W) milky, 233 gsm (+/- 10%), GREY, 58" | 0.118 Sq. Mtr/Pc |
| | | | 19 | MH300: 100% polyester 900Dx900D/60T, P/D+ W/R+PU10 milky, 300 gsm (+/- 10%), 58" | 1.06 Sq. Mtr/Pc |
| | | | 20 | 100% polyester, 210T, 58 GSM (| 2.62 Sq. Mtr/Pc |

| | | | | | |
|---|-------------------|----|----|---|---------------------|
| | | | | +/- 10%) ,58"BLACK | |
| | | | | 21 Triacetate, brushed tricot BLACK | 0.228 Sq. Mtr/Pc |
| | | | | 22 100% polyester knit (Spandex) 178 GSM (+/- 10%) Black 60" | 0.167 Sq. Mtr/Pc |
| | | | | 34 Plastic Adjuster 2 Black | Net to Net |
| | | | | 40 Button 15mm Ring Snap | Net to Net |
| | | | | 41 Nylon tape 20mm Black with reflective in weave in canter | 0.3 Mtr/Pc |
| | | | | 43 Plastic Adjuster 2 Black | Net to Net |
| | | | | 44 Plastic Ring Black | Net to Net |
| | | | | 46 Rebet Black 10mm | Net to Net |
| | | | | 47 Puller Rubber with logo | Net to Net |
| | | | | 48 Flag label PVC transparent | Net to Net |
| | | | | 49 Piping Reflective | 3.65 Mtr/Pc |
| 4 | JACKET SHANGHAI M | 85 | 23 | 300D polyester oxford with | 3.072 Sq. Mtr/Pc |

| | | | |
|-------------------|--|---|--|
| NAVY, APPEAR 4002 | (NOS.) | white film, 5000/5000, 210 GSM (+/- 10%), NAVY, 58" | |
| 24 | 100% polyester, 210T, 58 GSM (+/- 10%) ,58" NAVY | 0.882 Sq. Mtr/Pc | |
| 25 | 320D Nylon Taslan (Grey) 130 GSM (+/- 10%) 58" | 0.96 Sq. Mtr/Pc | |
| 26 | 100% polyester knit (Spandex) 178 GSM (+/- 10%) Black, 60" | 0.166 Sq. Mtr/Pc | |
| 50 | Button 15mm Spring Snap | Net to Net | |
| 51 | Nylon tape 20mm Black with reflective in weave in centre | 0.3 Mtr/Pc | |
| 52 | Plastic Adjuster 1 Black | Net to Net | |
| 53 | Plastic Ring Black | Net to Net | |
| 54 | Plastic Stopper Black | Net to Net | |
| 55 | Rebet Black 10mm | Net to Net | |
| 56 | Puller Rubber with logo | Net to Net | |
| 57 | Flag label PVC transparent | Net to Net | |

| | | | | | |
|---|---|---------------|----|---|------------------|
| 5 | JACKET SHANGHAI M BLACK, APPEAR 4002 | 216 (NOS.) | 58 | Zipper (Front) CFC no.5 Open end, Single thumb puller YKK | Net to Net |
| | | | 27 | 300D polyester oxford with white film, 5000/5000, 210 gsm (+/- 10%), BLACK 58" | 3.072 Sq. Mtr/Pc |
| | | | 28 | 100% polyester, 210T, 58 GSM (+/- 10%) ,58"BLACK | 0.882 Sq. Mtr/Pc |
| | | | 29 | 320D Nylon Taslan (Grey) 130 GSM (+/- 10%) 58" | 0.97 Sq. Mtr/Pc |
| | | | 30 | 100% polyester knit (Spandex)178 GSM (+/- 10%) Black, 60" | 0.143 Sq. Mtr/Pc |
| | | | 59 | Button 15mm Spring Snap | Net to Net |
| | | | 60 | Nylon tape 20mm Black with reflective in weave in centre | 0.3 Mtr/Pc |
| | | | 61 | Plastic Adjuster 1 Black | Net to Net |
| | | | 62 | Plastic Ring Black | Net to Net |
| | | | 63 | Plastic Stopper Black | Net to Net |
| | | | 64 | Rebet Black 10mm | Net to Net |
| | | | 65 | Puller | Net to Net |

Rubber with logo

66 Flag label Net to Net

PVC transparent

67 Zipper (Front) Net to Net

CFC no.5 Open end, Single
thumb puller YKK

Trims and accessories are allowed on "Net to Net" basis with accountability in quantity and quality.

RA concerned may take necessary action subject to compliance of other usual conditions.

